

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122

Appeal No.-846/252/(ND)/2019

IN THE MATTER OF:

Income Tax Officer M/s Proactive Digital Medial Pvt. Ltd.....**Appellant**

Vs.

ROC

....**Respondent**

Order under Section 252.

Order delivered on 16.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant

: Mr. Zoheb Hossain, Sr. St. Counsel

Mr. Parth Semwal, Jr. St. Counsel

For the ROC

: Ms. Sweety Kumar, AROC

ORDER

Learned Counsel for the appellant states that they have filed service affidavit of publication on 12th March 2021 but the same has not come to the Court file.

List on 10.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)